

Government of India however has constituted a National Board of Adult Education to advise the Government on the removal of illiteracy.

New Universities in Bihar

10339. SHRI CHITTA BASU : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether the University Grants Commission has approved of the setting up of four new Universities in Bihar as declared recently by the Chief Minister of Bihar ;

(b) what are the guidelines regarding the approval for the Universities ; and

(c) whether the establishment of the said Universities are in keeping with the said guidelines ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI-MATI SHEILA KAUL) : (a) The University Grants Commission has not received any proposal from Government of Bihar for establishment of four new universities in that State.

(b) The Commission had suggested to all State Governments that new universities should be established only on sound academic considerations and after ensuring adequate resources. The Commission had also suggested that before new universities are established the State Governments should conduct a proper survey of the available facilities and their utilization. The Commission should also be associated with such surveys. Full details of proposals for establishment of new universities should then be submitted to the Commission in a prescribed form.

(c) Does not arise.

सिगनल एण्ड टेलीकम्यूनिकेशन एसो-
सिएशन से ज्ञापन

10340. श्री रामवतार शास्त्री : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इंडियन रेलवे सिगनल एण्ड टेलीकम्यूनिकेशन स्टाफ एसोसिएशन द्वारा पिछली 28 फरवरी को दिये गये ज्ञापन की एक प्रति उनको प्राप्त हो गई है ;

(ख) यदि हां, तो उस में उठाये गये मुद्दों का विवरण क्या है ; और

(ग) सरकार की उस पर क्या प्रतिक्रिया है ?

रेल मंत्री (ए०बी०ए० गनी साँ चौधरी) :
(क.) जो हां ।

(ख) और (ग) ज्ञापन में 17 मांगे प्रस्तुत की गई हैं । प्रत्येक मांग पर की गयी टिप्पणी से सम्बन्धित विवरण सभा पटल पर रखा जाता है । [ग्रंथालय में रखा गया । देखिये संख्या एल. टी. 6465/83]

ग्राल इंडिया रेलवेमैन फेडरेशन की मांगें

10341. श्री रामवतार शास्त्री : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलवे मजदूरों ने 5 अप्रैल, 1982 को आल इंडिया रेलवे मैन फेडरेशन के झंडे के साथ संसद के समक्ष प्रदर्शन किया था ;

(ख) यदि हां, तो क्या इस सम्बन्ध में रेल मंत्री को कोई ज्ञापन प्राप्त हुआ है ;

(ग) यदि हां, तो ज्ञापन में क्या-क्या मांगें की गयी हैं ; और

(घ) उस पर सरकार की क्या प्रतिक्रिया है ?

रेल मंत्री (श्री ए. बी. ए. गनी साँ चौधरी) :
(क) से (घ) ए. आई. आर. एफ. ने दिसम्बर,

1982 को मोकामा में आयोजित अपने वार्षिक सम्मेलन में अपनाये गये संकल्पों में से एक संकल्प के अनुसरण में 5-4-1983 को बोट क्लब पर एक प्रदर्शन किया था। ए.आई.आर. एफ. द्वारा लोक सभा अध्यक्ष को एक जापन प्रस्तुत किया गया था। इस जापन में अन्य बातों के साथ-साथ 21 मांगें थीं जिनमें सुधार करने की मांग की गयी थी। ये मांगें और उन पर प्रशासन की टिप्पणियां सभा पटल पर रखे गये विवरण में दी गई हैं। [ग्रंथालय में रखा गया। देखिये संख्या एल.टी. (6.6/83)]

Illegal sale of Monthly and Vendor Tickets in Sealdah South Section

10342. DR. NIRMAL SINHA : Will the Minister of RAILWAYS be pleased to state :

(a) whether in Sealdah South Section specially from Barnipur to Diamond Harbour there are shops near the stations where monthly and vendor tickets are available daily on concessional rate ;

(b) whether daily tickets are available near the ticket counter on concessional rate ;

(c) whether it happens with the knowledge of the railway staff ;

(d) if so, steps taken to stop this ; and

(e) persons involved in these illegal activities arrested and punished and how many of the arrested during the last three years persons belong to railway staff, station-wise ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHAUDHURY : (a) and (b) No such reports have been received.

(c) to (e) Do not arise. Frequent checks are made with the help of the civil

authorities to prevent malpractices in the sale of tickets.

Death Due to Monkey Fever in Karnataka and Relief to State Government

10343. SHRI D.M. PUTTE GOWDA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that hundreds of people have already died and more are still dying due to monkey fever disease in Brthnagari Taluk, Chikmangalur District, Karnataka during the last 3 months ;

(b) is it a fact that there are no suitable drugs available to prevent the deaths ; and

(c) action taken by Central Government in assisting the State Government to provide relief in consultation with world Health Organisation ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SARIMATI MOHSINA KIDWAI) : (a) According to the information received from the Government of Karnataka, 887 cases with 77 death occurred in Belthangadi Taluk during the period from 1.1.1983 to 16.4.1983.

(b) and (c) Adequate medical facilities with required drugs including emergency drugs have been arranged for Symptomatic treatment for all such cases. The staff of the National Institute of Virology Pune, an Institute under the Indian Council of Medical Research, have visited the affected areas and conducted detailed investigations. All-out effects are being made by the Government of Karnataka to contain the disease. The Government of Karnataka is considering to set up a KFD vaccine manufacturing unit at Shimoga in consultation with the National Institute of Virology, Pune.

Separate courses on Gandhian Thoughts

10344. SHRI HARIKESH BAHADUR : SHRIMATI KRISHNA SAHI : Will the Minister of EDUCATION AND CULTURE be pleased to state :